

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 332 of 2013

Dated : 27th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Lanco Kondapalli Power Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri
Ms. Prerna Priyadarshini**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-2 to R.7**

ORDER

Reply is being filed today by the learned counsel for the Respondent
Nos.2 to 7.

Post the matter for hearing on **11.02.2014.**

**(Rakesh Nath)
Technical Member
ts/mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**